

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6587/2024

ABHAY KUMAR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

IA No. 154768/2024 - INTERVENTION/IMPLEADMENT

Date : 18-07-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIJAY BISHNOI
[IN CHAMBER]

For Appellant(s) : Mr. Kartikeya Bhargava, AOR

For Respondent(s) :

Ms. Sakshi Kakkar, AOR (N.P.)
Mr. Mrigank Mishra, Adv.(N.P.)

Mr. Abhishek Kumar Singh, AOR (N.P.)
Ms. Shalini Chandra, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

1. None appears on either side.
2. List the matter after four weeks.

(LOKESH ARORA)
SENIOR PERSONAL ASSISTANT

(RAVINDER KUMAR)
COURT MASTER (NSH)